Declaration of Assets and Liabilities

	Year
	I, SAROJ KUMAR, son/daughter/wife of MADANCHOUDHARY
40 40 (falls)	ged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
GUMAN	I, SAROJ KUMAR, son/daughter/wife of MADANCHOUDHAR) Juged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY Service and presently working as OFFICE ATTEDANT Juged Barolo below the details of the assets (Immovable, provable, bard belong atc.) of
C-6/	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Str Ju Damin Osportur

2125

Sr. No.		Self	Spouse Name(S) PAITI	Name SWATI	Dependant-2 Name	Dependant-3 Etc. Name PRHTIK	4
(1)	Cash	13001-	FUMART	KUMARI	MADHU KUMARI	KUMAR	FARANJAL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/C-SBI 7000/=	500/=				
(111)	Bonds, Debentures and Shares In companies	To provide the control of the contro	-			ikan Kantania	
(IV)	Other financial Institutions, NSS, Postal Sayings, LIC Policies, etc				-		
(v)	I I SECOND I TO CONTRACT OF THE PARTY OF THE	не ко-нр ВR-33R 7416	1			AMMINISTE	
(vi)	Jewellery (give details of weight and value)	209 GOLD	V. Paguasi				
(vii)	Other assets, such as values of claims / interests	Control Contro		1000	-	Addition of the second of the	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Sand an

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Namo
(i) 1 1 7	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JOINT FAMIL		20 (20 (20 (20 (20 (20 (20 (20 (20 (20 (1965-25 1 205 1975-25 1 205	- ACR
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-			hard to be a second to the sec
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		and the second			
V)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

·[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Ocpartment (s)	Amount outstanding as
(a)	(I) Loans from Banks	100000 /= S.B.I.B.V.M	5882
	(II) Loans from financial institutions	1. 4. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Sarojan

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		dia
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-2024 EBSPK3430F	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed,]		and the second s
	(III) Sales Tax [Only in case of proprietary business]	A policy to the property of th	distribution of the second of
	(IV) Property Tax		and a substitution of the

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	!-	110185358460
Gender	:-	M (M/F)
Date of Birth	11.	02101992 (DD/MM/YYYY)
Class/Group	;-	C (A/B/C)
Cadre	1-	BIHAR LEGISLATIVE ASSEMBLY
Home District	3 m	(Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.) SAMASTIPUR
I hereby de knowledge and bel	iclare lef.	that the above details are true to the best of my
		Signature Sand Kum
		Name of Employee: SAROJKUMAR
lace: PATNA		Designation: AFFICE ATTENDANT
ate; 96./02/29	2	Department: B: L: A

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sawof Ke